

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 10th day of December, 2019

ORIGINAL APPLICATION NO. 330/00418 of 2015

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

N.C. SrivastavaApplicant.

VERSUS

Union of India and othersRespondents

Advocates for the Applicant : Shri R.K. Shukla (absent)

Advocate for the Respondents : Shri D.S. Shukla

ORDER

List revised. None is present for the applicant. Shri D.S. Shukla, learned counsel for the respondents is present.

2. From the perusal of file, it is evident that applicant was not present on the last several listed dates i.e. on 02.08.2019 and 09.10.2019. Today also, applicant is not present to pursue his case. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, O.A is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/-